

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 20th September, 2021

No. **300 A** : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Arun Kumar Srivastava , Principal Judge, Family Court, Bhojpur at Ara	Rohtas at Sasaram	Since Vacant
2.	Sri Manoj Kumar Tiwari Principal Judge, Family Court, Madhubani	Aurangabad	Since Vacant

By order of the High Court,


Registrar General

Memo No. 41584-41606 /A. D. Apptt., Patna, the 20th September, 2021

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Arun Kumar Srivastava, Principal Judge, Family Court, Bhojpur at Ara / Sri Manoj Kumar Tiwari, Principal Judge, Family Court, Madhubani / District and Sessions Judge, Bhojpur at Ara / District and Sessions Judge, Rohtas at Sasaram / District and Sessions Judge, Madhubani / District and Sessions Judge, Aurangabad / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum. C.P.C., Patna High

(2)

Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

The officers are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.

By order of the High Court,



Registrar General